

HIGH COURT OF HIMACHAL PRADESH, SHIMLA -1

Overall Tentative Score List (in order of Roll No.) for the posts of Peon-High Court (amongst Clerks of the Advocates in the High Court/Employees of H.P. High Court Bar Association) as per Schedule-IV Part-T of R&P 2015 & High Court of H.P. Clerks of Legal Practitioners (Registration and Control) Rules, 1984

(Advertised vide Advt. Notice No. HHC/Admn.2(23)82/IX, Dated 18.01.2024)

Sr. No.	Roll No.	Candidate's Name	Father's Name	Whether Registered under the Rules, 1984	85% of Total Marks Obtained in 10th as per Schedule-IV, Part-T of R&P Rules 2015.	Tentative Marks obtained out of 15 as per Schedule-IV, Part-T of R&P Rules 2015.	Total Tentative Score	Eligible Provisionally/ Ineligible	Remarks, if any
1	1001	VIJAY KUMAR	PRAKASH CHAND	Yes	49.42	0.00	49.42	Ineligible	1. Advocate with whom initially registered expired in 2017. (Sh. D.R. Verma, Advocate) and no fresh registration with another advocate. 2. Non-employment certificate issued from Pradhan. 3. BPL Certificate not enclosed with application Form.
2	1002	KRIPAL SINGH	NANAK CHAND	Yes	53.06	0.00	53.06	Ineligible	1. Do not possess the minimum required Experience. (i.e., 7 years)
3	1003	KAMLESH	CHAJJU RAM	Employee of the HP High Court Bar Association	0.00	0.00	0.00	Ineligible	1. Do not possess the minimum education qualification i.e., Matriculation. 2. 10th Certificate is not enclosed with the Application Form. 3. Non-Emp., Land Less & BPL certificates validity expired.
4	1004	LALIT KUMAR	BHESHI LAL	Yes	40.44	2.50	42.94	Eligible	1. Attached Certificate of Medal winner not from the National Level sports competition.
5	1005	BHAGWAN SINGH	KISHAN LAL	Yes	32.91	0.00	32.91	Eligible	-
6	1006	RAKESH KUMAR	AMRO	Yes	37.76	0.00	37.76	Eligible	1. Certificate of Belonging to Backward Area not enclosed with the Application Form.
7	1007	MOHAN LAL	KARAM SINGH THAKUR	Yes	43.47	3.50	46.97	Eligible	1. BPL Certificate not enclosed. However, Income Certificate is enclosed with the application Form and the Income is 70000/- per annum.
8	1008	JONY KUMAR	BANKU RAM	Yes	55.01	0.00	55.01	Ineligible	1. Advocate with whom initially registered expired. (Ms. Ranjana Parmar, Advocate) and no fresh registration with another advocate.
9	1009	MITTER DEV	YUV RAJ	No	47.24	1.00	48.24	Ineligible	1. Not Registered as per Rules. 2. BPL Certificate issued by Only Panchayat Secretary.
10	1010	FIROZ DEEN	SULEMAN	No	56.95	2.00	58.95	Ineligible	1. Not Registered as per Rules.
11	1011	DINESH KUMAR	JEET RAM	Yes	51.00	1.00	52.00	Eligible	1. Non-Employment Certificate issued by Pradhan.
12	1012	BALDEV SINGH	DESH RAJ	Yes	38.61	1.00	39.61	Ineligible	1. Do not possess the minimum required Experience. (7 years)

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13	1013	ASHOK KUMAR	NARAYAN SINGH	Yes	51.97	0.00	51.97	Ineligible	1. Do not possess the minimum required Experience. (7 years)
14	1014	PRADEEP KUMAR	ROOP SINGH	Yes	37.64	0.00	37.64	Eligible	1. Certificate of Belonging to Backward Area not enclosed with the Application Form. 2. Non-Employment Certificate attached with the Application Form's validity expired.
15	1015	SURESH KUMAR	RAJ MAL	No	39.71	0.00	39.71	Ineligible	1. Not Registered as per Rules.
16	1016	NITISH	GUMAN SINGH	No	53.67	0.00	53.67	Ineligible	1. Not Registered as per Rules. 2. Non-Employment Certificate attached to the Application Form is expired. 3. BPL Certificate not enclosed. However, the Income Certificate is enclosed with the application Form and the Income is 40000/- per annum.
17	1017	KAMAL KANT	HUKUM CHAND	Yes	54.52	2.50	57.02	Ineligible	1. ID Card obtained after the last date of Advertisement.
18	1018	KUMAR VIVEK	YASH PAL	Yes	36.91	0.00	36.91	Eligible	-
19	1019	ARUN KUMAR	RAMESH KUMAR	Yes	49.91	0.00	49.91	Ineligible	1. Do not possess the minimum required Experience. (i.e., 7 years)
20	1020	NARESH	BASTI RAM	Employee of the HP High Court Bar Association	39.34	2.00	41.34	Ineligible	1. Do not possess the minimum required Experience. (i.e., 7 years) 2. Certificate of Belonging to Backward Area not enclosed with the Application Form. 3. Non-employment certificate issued from Only Pradhan. 4. BPL Certificate not enclosed. However, the Income Certificate is enclosed with the application Form and the Income is 55000/- per annum.
21	1021	DEVENDER KUMAR	SOHAN SINGH	Yes	39.22	2.50	41.72	Eligible	1. BPL Certificate not enclosed. However, the Income Certificate is enclosed with the application Form and the Income is 35000/- per annum.
22	1022	SAMRAT SINGH	RODU RAM	Yes	46.75	5.50	52.25	Eligible	-
23	1023	RANIA RAM	KIDWA RAM	No	37.52	0.00	37.52	Ineligible	1. Not Registered as per Rules. 2. BPL Certificate not enclosed, however, a photocopy of the Ration Card attached with the application Form.
24	1024	DEVENDER SINGH	HIMAT RAM	Yes	39.22	1.00	40.22	Eligible	1. Registered with three Advocates one died, one became ADJ and one Sh. YPS Dhaulta. 2. Backward Area Certificate not in a newer format. 3. Non-employment certificate issued only from Pradhan.
25	1025	TIKAM CHAND	MADAN LAL	Yes	37.76	2.50	40.26	Ineligible	1. Age Limit crossed.

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26	1026	ASHWANI KUMAR	KRISHAN DUTT	No	43.35	4.50	47.85	Ineligible	1. Not Registered as per Rules. 2. BPL Certificate issued by Only Panchayat Secretary.
27	1027	BHUPENDER KUMAR	NARESH KUMAR	Yes	62.17	4.50	66.67	Ineligible	1. ID Card obtained after the last date of Advertisement.
28	1028	MANOJ KUMAR	JALAM SINGH	Employee of the HP High Court Bar Association	46.14	0.00	46.14	Eligible	1. Non-employment certificate issued only from Pradhan.
29	1029	SHIVO RAM THAKUR	JAGTO	Employee of the HP High Court Bar Association	56.67	2.00	58.67	Eligible	1. Matric Certificate prima facie appears to have been obtained from an unrecognized board. 2. Land Less Certificate is not attached with the Application Form, However, the receipt is enclosed. 3. Non-Employment Certificate not attached with the Application Form.
30	1030	SUNEEL KUMAR	DEV RAJ	Yes	51.00	0.00	51.00	Ineligible	1. Do not possess the minimum required Experience. (i.e., 7 years)
31	1031	ASHOK	SURAT RAM	No	36.43	0.00	36.43	Ineligible	1. Not Registered as per Rules.
32	1032	PREM LAL	BHAGAT RAM	Yes	42.74	5.50	48.24	Ineligible	1. Do not possess the minimum required Experience. (i.e., 7 years) 2. BPL Certificate not enclosed. However, the Income Certificate is enclosed with the application Form and the Income is 51000/- per annum.
33	1033	ARUN KUMAR	CHHOTTEY LAL	Yes	42.50	0.00	42.50	Eligible	-
34	1034	VIKRAM SINGH	PIAR CHAND	Yes	45.54	0.00	45.54	Eligible	1. Non-employment certificate issued only from Pradhan.
35	1035	SANT RAJ	BRIZ LAL	Yes	32.79	2.00	34.79	Eligible	1. Non-employment certificate issued only from Pradhan.

Sd/-
Registrar (Establishment)

Sd/-
Registrar (Rules)